

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3681
ANSWERED ON:19.04.2010
CONSTRUCTION OF HOUSES FOR ARMY PERSONNEL
Agarwal Shri Rajendra

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has taken cognisance that a land measuring 30 acres procured by the Army Welfare Housing Organization (AWHO) in Shatabadi Nagar, Meerut for construction of Houses for serving and retired army personnel and widows of martyrs is lying vacant since 1989;
- (b) if so, the reasons for not using the land for the said purpose despite incurring expenditure of crores of rupees on the procurement of the said land;
- (c) whether the said land is under the possession of AWHO;
- (d) if not, the reasons therefor; and
- (e) the time-frame by which the construction of houses on the said land will be commenced?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): Army Welfare Housing Organisation (AWHO) was allotted 30 acres of land by Meerut Development Authority (MDA) at Shatabadi Nagar Meerut in 1989. The said land has not yet been handed over to AWHO by MDA. AWHO has filed a case against MDA in National Consumer Disputes Redressal Commission at New Delhi for handing over possession of the land to AWHO. Hence, presently no time frame for construction of houses can be set.